

IN THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 634 OF 2024

News Item titled "IAF helicopter roped in to douse fire in Nanital as situation worsens in Uttarakhand district" appearing in The Times of India dated 27.04.2024

MEMO OF PARTIES

(as per order dated 30.05.2024)

1. **Ministry of Environment, Forest and Climate Change,**
through its Special Secretary and Director General of Forest,
Indira Paryavaran Bhawan,
Jorbagh Road, New Delhi
Email : dgfindia@nic.inRespondent No. 1
2. **Principal Chief Conservator of Forests, Uttarakhand,**
Head Quarter 85, Rajpur Road, Dehradun,
Uttarakhand 248009
Email : pccfuk@gmail.com; pccf-forest-uk@nic.in _....Respondent No. 2
3. **Chief Executive Officer of the State Disaster Management Authority,**
Uttarakhand, USDMA, Secretariat Campus,
4-B, Subhash Road, Uttarakhand Secretariat, Dehradun.
Email : cs-uttaranchal@nic.in _....Respondent No. 3
4. **Chairman of the State Disaster Management Authority,**
Nainital/District Magistrate of Nainital,
Collectorate Office, Nainital, Uttarakhand 263001
Email : dm-nai-ua@nic.in _....Respondent No. 4